

**National Company Law Tribunal
Allahabad Bench**

CP NO. 200/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2018

NAME OF THE COMPANY: SUPRA Prakash Gupta & ors vs Prism Industrial Complex Ltd ors.
SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pl	Rahul
2.	Asubh K	Adv	Ref	Asubh

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Parties are represented by their respective counsels. Learned counsel for the Respondent Company seeks time to file detail reply to the Company Petition. A copy of the petition be provided to the respondent counsel by the petitioner.

The matter to be listed on 8th March, 2018.

Date: 06/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —
**H.P. Chaturvedi,
Member(Judicial)**